

C.A.T. Bench, Jaipur

Date of Order	Orders
<u>15.5.2002</u>	Mr. Bhahad Singh, Counsel for the applicant Mr. R.L. Agarwal, Proxy Counsel for Mr. Bhanwar Bapu, Counsel for respondent No. 1 None present for respondents No. 2 & 3. Arguments heard. Order <u>Reserved</u> Learned Counsel for respondents No. 2 & 3 may file written submissions, if any, ☒ latest by Monday, i.e. 20.5.2002  (J.K. KAUSHIK) JUDICIAL MEMBER  (M.P. Singh) M(A)
20/5/02	Order has been pronounced today in the open court by JRC consisting of the Member (A) Shri M.P. Singh and the Member (B) Shri J.K. Kaushik by whom the case was heard.  <u>20/5/02</u>